

**JUDGMENTS FOR THE MONTH OF MAY, 2014**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	5 <sup>th</sup>	<a href="#">Arb.A. 2/2005</a>	SHEFALI PAUL VS ASHOK KR. JAIN	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
2	5 <sup>th</sup>	<a href="#">WP(C) 2711/2012</a>	GUWAHATI MUNICIPAL CORPORATION VS M/S INTERNATIONAL CONSTRUCTION LTD. & ANR	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
3	5 <sup>th</sup>	<a href="#">WP(C) 2789/2012</a>	GUWAHATI MUNICIPAL CORPORATION VS M/S SPM ENGINEERS LTD. & ANR	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
4	5 <sup>th</sup>	<a href="#">WP(C) 2790/2012</a>	GUWAHATI MUNICIPAL CORPORATION VS M/S ZOOM INDUSTRIAL SERVICES LTD. & ANR	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
5	5 <sup>th</sup>	<a href="#">PIL 34/2014</a>	PRASANTA KR. DEB & 14ORS VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
6	5 <sup>th</sup>	<a href="#">WA 54/2014</a>	MAJNUR ALI VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
7	6 <sup>th</sup>	<a href="#">RSA 216/2004</a>	SARUKAN DEKA RAJA VS TIHADOI LALUNGANI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
8	6 <sup>th</sup>	<a href="#">WP(C) 4478/2007</a>	DABOKA TOWN COMMITTEE VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
9	6 <sup>th</sup>	<a href="#">WP(C) 3973/2009</a>	DIPAK KUMAR CHOUDHURY VS THE STATE OF ASSAM AND ORS	Orders passed by the Board of Revenue in land matters	HON'BLE MR JUSTICE HRISHIKESH ROY
10	6 <sup>th</sup>	<a href="#">CrI.A. 194/2010</a>	SALEH AHMED VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
11	6 <sup>th</sup>	<a href="#">MFA 73/2012</a>	BHABASTOSH MALAKAR VS THE UNION OF INDIA	Appeal from Railway Claims Tribunal	HON'BLE Mr. JUSTICE N. CHAUDHURY
12	6 <sup>th</sup>	<a href="#">FAO 18/2013</a>	RANJIT BARUAH VS DULAL NEOG & 3 ORS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
13	6 <sup>th</sup>	<a href="#">WA 184/2013</a>	DIPAK BASUMATARY VS STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN

14	6 <sup>th</sup>	<a href="#">WA 189/2013</a>	BIJU KUMAR BASUMATARY & 9 ORS VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
15	6 <sup>th</sup>	<a href="#">WA 225/2013</a>	SOMESWAR DAS & 2 ORS VS STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
16	7 <sup>th</sup>	<a href="#">RSA 91/2002</a>	MD ZAKIR ALI KHAN VS MD MASKANDAR ALI	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
17	8 <sup>th</sup>	<a href="#">RSA 61/2003</a>	SRI DUBRAJ HEMRON VS SRI ABRAHAM CHALL	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
18	8 <sup>th</sup>	<a href="#">RSA 217/2005</a>	TRAILOKYA NATH & ORS VS PARIKSHIT DAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
19	8 <sup>th</sup>	<a href="#">RSA 117/2006</a>	ABRAHAM CHALL VS DUBRAJ HEMRAM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
20	8 <sup>th</sup>	<a href="#">WP(C) 1835/2006</a>	SRI BABULAL DAS VS THE STATE OF ASSAM & ANR	Major punishment with respect to State Govt Employees	HON'BLE MR JUSTICE K. SREEDHAR RAO
21	8 <sup>th</sup>	<a href="#">WP(C) 4534/2010</a>	SMTI JYOTSNARANI PODDAR VS THE STATE OF ASSAM AND ORS	Orders for demolition of unauthorised construction on land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
22	8 <sup>th</sup>	<a href="#">CrI.A. 115/2012</a>	RUBUL ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
23	8 <sup>th</sup>	<a href="#">CrI.A. 206/2012</a>	MD ASMAT ALI & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
24	9 <sup>th</sup>	<a href="#">WP(C) 1631/2003</a>	RANJAY SAHA VS THE STATE OF ASSAM & ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE K. SREEDHAR RAO
25	9 <sup>th</sup>	<a href="#">WP(C) 5173/2006</a>	SAILEN KR SARMA VS THE FOOD CORPORATION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE K. SREEDHAR RAO
26	9 <sup>th</sup>	<a href="#">CRP 148/2013</a>	M/S SARAWGI CHEMICAL AGENCY VS BHOLA JHA	Settlement of Markets	HON'BLE MR. JUSTICE N. CHAUDHURY
27	9 <sup>th</sup>	<a href="#">MFA 55/2013</a>	SMTI RAMESWARI DEVI VS THE UNION OF INDIA	Appeal from Railway Claims Tribunal	HON'BLE MR JUSTICE K. SREEDHAR RAO

28	9 <sup>th</sup>	<a href="#">WP(C) 3765/2013</a>	DILIP CHANDRA KALITA VS THE STATE OF ASSAM AND 3 ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.K. GOSWAMI
29	12 <sup>th</sup>	<a href="#">WP(C) 166(K)/2013</a>	SHRI P. CHONYEM KONYAK VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
30	13 <sup>th</sup>	<a href="#">Intest.Cas. 10/2006</a>	SIBA GOGOI VS HAREN GOGOI		HON'BLE MR. JUSTICE C R SARMA
31	13 <sup>th</sup>	<a href="#">Intest.Cas. 11/2006</a>	SIBA GOGOI VS HAREN GOGOI & ANR		HON'BLE MR. JUSTICE C R SARMA
32	13 <sup>th</sup>	<a href="#">WP(C) 6403/2012</a>	DHUBRI ZILA ANUSUCHIT JATI PARISHAD & 55 ORS VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA
33	14 <sup>th</sup>	<a href="#">WP(C) 143(K)/2010</a>	OLD JALUKIE VILLAGE COUNCIL & ORS VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
34	15 <sup>th</sup>	<a href="#">WP(C) 2913/2011</a>	PALLORBUND TEA LIMITED VS THE STATE OF ASSAM AND ORS	Recovery of land revenue	THE HON'BLE MR JUSTICE HRISHIKESH ROY
35	15 <sup>th</sup>	<a href="#">WP(C) 3222/2011</a>	GUTTU & COMPANY [P] LIMITED VS STATE OF ASSAM AND ORS	Recovery of land revenue	THE HON'BLE MR JUSTICE HRISHIKESH ROY
36	15 <sup>th</sup>	<a href="#">WP(C) 6119/2012</a>	DURGA SWARGIARY VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
37	15 <sup>th</sup>	<a href="#">Crl.A. 26/2013</a>	ROHIM UDDIN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
38	16 <sup>th</sup>	<a href="#">WP(C) 6962/2004</a>	M/S ORANG TEA ESTATE VS THE UNION OF INDIA AND OTHERS	Industrial Disputes Act, 1947	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
39	16 <sup>th</sup>	<a href="#">WP(C) 3462/2006</a>	M/S ORANG TEA ESTATE VS PRESIDING OFFICER AND ANOTHER	Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
40	16 <sup>th</sup>	<a href="#">WP(C) 155(K)/2010</a>	MRS. MOAMENLA & ORS VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
41	16 <sup>th</sup>	<a href="#">WP(C) 28(K)/2012</a>	MR. NEIDLHOU ANGAMI & ORS VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
42	16 <sup>th</sup>	<a href="#">Crl.Pet. 250/2013</a>	ELECTION COMMISSION OF INDIA VS THE STATE OF NAGALAND AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE C.R. SARMA

43	16 <sup>th</sup>	<a href="#">WA 115/2014</a>	PRABIN KUMAR MANDAL VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
44	19 <sup>th</sup>	<a href="#">RSA 203/2003</a>	KHIRODE SINGHA AND ORS VS ON THE DEATH OF KRISHNA SINGHA HIS LEGAL HEIRS BIKHOLATA DEVI (WIFE) & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
45	19 <sup>th</sup>	<a href="#">CRL.A(J) 54/2011</a>	SWAPAN RABIDAS @ JITU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
46	19 <sup>th</sup>	<a href="#">WA 171/2014</a>	BARAK UPATYAKA ANUSUCHIT JATI SURAKSHA PARISHAD & ANR VS STATE OF ASSAM & 11 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
47	19 <sup>th</sup>	<a href="#">WP(C) 2476/2014</a>	M/S PAWAN ENTERPRISES & ANR. VS THE UNION OF INDIA & 2 ORS	Central Excise	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
48	20 <sup>th</sup>	<a href="#">RSA 136/2002</a>	RASAMOY NAMASUDRA VS PRANESH CHAND	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
49	20 <sup>th</sup>	<a href="#">RSA 71/2004</a>	ABDUL MATIN VS N THE DEATH OF ASON ALI HIS LEGAL HEIRS SAMIR UDDIN (SON) & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
50	20 <sup>th</sup>	<a href="#">RSA 71/2005</a>	NANIBALA DUTTA AND ORS VS RUPAMA DUTTA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
51	20 <sup>th</sup>	<a href="#">RSA 234/2005</a>	THE STATE OF ASSAM & ORS VS M/S FRONTIER ASSOCIATIES PVT. LTD. & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
52	20 <sup>th</sup>	<a href="#">RSA 235/2005</a>	BRIHATTAR GUWAHATI BHUMI PATTAN SAMANNYA SAMITEE (PHANI SARMA) VS M/S FRONTIER ASSOCIATES PVT. LTD. & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
53	20 <sup>th</sup>	<a href="#">WP(C) 1150/2005</a>	M/S RAJU CONSTRUCTIONS AND ORS VS STATE OF ASSAM AND ORS	Employeemes Provident Funds and Misc. Provision act, 19	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
54	20 <sup>th</sup>	<a href="#">WP(C) 726/2008</a>	SHRI DILIP KUMAR DUTTA & ORS VS INDIAN OIL CORPORATION LTD & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
55	20 <sup>th</sup>	<a href="#">Crl.A. 161/2010</a>	MD. AMIR ALI & 2 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
56	20 <sup>th</sup>	<a href="#">WP(C) 5767/2010</a>	M/S P K ELECTRICALS & 6 ORS VS INDIA OIL CORPORATION LIMITED & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY

57	20 <sup>th</sup>	<a href="#">WP(C) 6464/2010</a>	LABA KANTA NATH & 8 ORS VS INDIAN OIL CORPORATION LIMITED & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
58	20 <sup>th</sup>	<a href="#">CRL.A(J) 107/2011</a>	AZIZUR RAHMAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
59	20 <sup>th</sup>	<a href="#">WP(C) 4107/2011</a>	M/S K.M. SARMAH ELECTRICALS & 13 ORS VS INDIAN OIL CORPORATION LIMITED 4 & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
60	20 <sup>th</sup>	<a href="#">Crl.Rev.P. 468/2012</a>	SMT. SUPARNA SEN (CHANDA) AND ANR VS ASHIT CHANDA	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE A.K. GOSWAMI
61	20 <sup>th</sup>	<a href="#">WP(C) 3523/2012</a>	M/S SANGEETA AGENCY & ANR VS INDIAN OIL CORPORATION LTD. & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
62	20 <sup>th</sup>	<a href="#">WA 179/2013</a>	ABDUL HALIM LASKAR & 52 ORS VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
63	20 <sup>th</sup>	<a href="#">WA 211/2013</a>	THE STATE OF ASSAM VS BHARAT CH. SARKAR & 12 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
64	20 <sup>th</sup>	<a href="#">WA 380/2013</a>	FARID UDDIN LASKAR & 8 ORS VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
65	20 <sup>th</sup>	<a href="#">WA 381/2013</a>	PARTHAJIT HAZARIKA & 117 ORS VS ABDUL KAYUM & 17 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
66	20 <sup>th</sup>	<a href="#">WA 382/2013</a>	MONIKA SHARMA & 47 ORS VS STATE OF ASSAM & 96 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
67	20 <sup>th</sup>	<a href="#">WA 386/2013</a>	ARUN KUMAR SINGHA & 9 ORS VS ASIT CH. NANDI & 11 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
68	20 <sup>th</sup>	<a href="#">WP(C) 3249/2013</a>	M/S DURGA CONSTRUCTION & ANR VS INDIAN OIL CORPORATION LIMITED & 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
69	20 <sup>th</sup>	<a href="#">Crl.A. 139/2014</a>	MD. SUKUR MAMUD VS AKBAR ALI & ANR	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
70	21 <sup>st</sup>	<a href="#">WP(C) 854/2012</a>	KHAGESWAR CHETIA VS THE STATE OF ASSAM & ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA
71	21 <sup>st</sup>	<a href="#">WP(C) 6200/2012</a>	KHAGESWAR CHETIA VS STATE OF ASSAM & ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE B.K. SHARMA



72	21 <sup>st</sup>	<a href="#">WP(C) 1552/2013</a>	KHAGESWAR CHETIA VS THE STATE OF ASSAM & 6 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE B.K. SHARMA
73	22 <sup>nd</sup>	<a href="#">CrI.A. 60/2011</a>	RAHMAT ALI AND ANR VS THE STATE OF ASSAM AND ORS	Appeals against conviction for offences under IPC	THE HON'BLR MR.JUSTICE B. P. KATAKEY THE HON'BLR MR.JUSTICE P. K. SAIKIA
74	22 <sup>nd</sup>	<a href="#">WP(C) 4950/2013</a>	MD. NURUL ISLAM VS THE STATE OF ASSAM & 4 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA
75	22 <sup>nd</sup>	<a href="#">WP(C) 1772/2014</a>	ZABEDUR RAHMAN VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE B.K. SHARMA
76	23 <sup>rd</sup>	<a href="#">RSA 167/2005</a>	RATHINDRA DEY VS BARODA KUMAR DUTTA	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
77	23 <sup>rd</sup>	<a href="#">CrI.A. 77/2010</a>	MD. SAIDUL ISLAM & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE P.K. SAIKIA
78	27 <sup>th</sup>	<a href="#">WA 113/2013</a>	ZAKIR AHMED CHOUDHURY VS THE STATE OF ASSAM & 19 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
79	27 <sup>th</sup>	<a href="#">Bail Appln. 883/2014</a>	MD. HAJI SAMSUL HOQUE TALUKDAR @ PAKHI MIA @ MUNNA BHAI VS THE UNION OF INDIA	Sessions trial procedure should be adopted in NDPS cases registered on the basis of complaints	HON'BLE MR. JUSTICE B. D. AGARWAL
80	27 <sup>th</sup>	<a href="#">CRL.A(J) 26/2014</a>	SOMEN PATGIRI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE M.R. PATHAK
81	27 <sup>th</sup>	<a href="#">MC 1165/2014</a>	DILIP BISWAS & 3 ORS VS THE STATE OF ASSAM & 5 ORS	REV PET	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
82	27 <sup>th</sup>	<a href="#">Review.Pet. 48/2014</a>	UNION OF INDIA & 3 ORS VS SANKAR DEB BACHAR	Review Applications In Civil Rule	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
83	27 <sup>th</sup>	<a href="#">WA 13/2014</a>	ARUNACHAL PRADESH PUBLIC SERVICE COMMISSION & 2 ORS VS TOMSANG PERTIN & 107 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
84	28 <sup>th</sup>	<a href="#">WP(C) 1776/2006</a>	ASSAM CONDUCTORS MANUFACTURER ASSOCIATION VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
85	28 <sup>th</sup>	<a href="#">CrI.A. 190/2011</a>	MAJIBUR RAHMAN & 3 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE M.R. PATHAK

86	29 <sup>th</sup>	<a href="#"><u>WP(C) 265/2007</u></a>	OIL MAN MANAGEMENT DRILLING WORKERS UNION VS THE MANAGEMENT OF OIL INDIA LTD & ORS	Industrial Disputes Act, 1947	HON'BLE MR. JUSTICE A.K. GOSWAMI
87	29 <sup>th</sup>	<a href="#"><u>CRL.A(J) 70/2010</u></a>	SRI HARAKANTA BORO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE M.R. PATHAK
88	29 <sup>th</sup>	<a href="#"><u>WA 68/2014</u></a>	M/S. UDIPTA ENERGY & EQUIPMENT PVT. LTD VS UNION OF INDIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
89	30 <sup>th</sup>	<a href="#"><u>MC 1556/2014</u></a>	JYOTHY CONSUMER PRODUCTS LTD. (FORMERLY HENKEL INDIA LTD VS THE STATE OF ASSAM & 3ORS	REV.PTN.	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN